

Central Administrative Tribunal
Principal Bench

O.A. No.600/2002

New Delhi this the 20th day of February, 2003

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Kaushalanand Nautiyal

2. Hariram

3. Bhim Singh

4. O.P. Verma

(All working in CRR I as
Staff drivers, New Delhi)

-Applicants

(By Advocate: Mrs. Prasanthi Prasad)

Versus

1. The Director
CRR I,
New Delhi.

2. The Director,
CSIR
New Delhi.

-Respondents

(By Advocate: Shri V.K. Rao)

ORDER (Oral)

Hon'ble Shri Kuldip Singh, Member (J)

With the agreement of both the counsel, the OA is being disposed of in the following terms:-

Applicants are allowed to be reverted to the post of non-technical staff so as to avail of the benefit of ACP with isolated post promotion in accordance with the rules and applicants shall also be given the benefits taken by them in the technical cadre. Applicants also agree that they will not again claim to be inducted in the technical cadre.

With the above ^{observations} ~~directions~~, OA stands disposed

of. No costs.

Kuldip Singh
(Kuldip Singh)
Member (J)

cc.

V.K. Majotra
(V.K. Majotra)
Member (A)